



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	ITA/233/2017 FIXED	PRINCIPAL COMMISSIONER OF INCOME TAX Versus SHRI LALCHAND AGARWAL	MR.D K BAGCHI	
2	WA/290/2021 FIXED	ANANDA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY MISS. R R KAKATI MR D K ROY MS. I KAKATI	SC, AG SC, HEALTH
3	WA/291/2021 FIXED	MD. AFAZUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1822/2021 in WA/291/2021	AFAZUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
4	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
ORDERS				
5	WA/62/2017 CAVT. NO. 322/2017 FIXED, CAVT.NO./322/2017	DR NEELUTPAL BORA Versus DR JOHN PATOWARY and 7 ORS	MR.A C BORBORA MRS.R BORBORA MR.N SAIKIA MR.M SMITH MS.M BORA	GA, ASSAM MR.A C BURAGOHAIN SC, APSC MR.H BURAGOHAIN FOR CAVEATOR

WITH
I.A.(Civil)/848/2017
in WA/62/2017

DR NEELUTPAL BORA
Versus
DR JOHN PATOWARY and 7 ORS

MR.A C BORBORA
MRS.R BORBORA
MR.N SAIKIA
MR.M SMITH
MS.M BORA
MR. S S GOSWAMI

GA, ASSAM
MR.A C BURAGOHAIN
SC, APSC
MR.H BURAGOHAIN
FOR CAVEATOR
MR. P MAHANTA
MR. A K BHUYAN
MS. B BHUYAN
MS. S KANUNGOE
MS. N CHOUDHURY
MR. M BORAH
MR. A KHOUND
MR. A S ALI
MS B BORA
MR. S A B KHABIR
MR J DAS
FOR CAVEATOR

6 Mat.App./40/2019
CAVT. NO.0546/2019
FIXED, WITH LCR

SMTI. BARNALI SARMA
Versus
SRI PRANJIT SHARMA

HEARING

7 WP(C)/838/2018
FIXED

MRINMOY SAIKIA AND 72 ORS.
Versus
THE STATE OF ASSAM AND 2 ORS.

MS G BORA
MR. M BHAGAWATI

GA, ASSAM

8 WP(C)/3991/2019
FIXED

THE UNION OF INDIA AND 2 ORS.
Versus
TAZIMUL ISLAM

MR. S C KEYAL
ASSTT.S.G.I.

MR. A AHMED
FOR CAVEATOR

9 WA/122/2021
FIXED

THE NATIONAL INSTITUTE FOR OPEN
SCHOOLING AND 3 ORS
Versus
PRINCE WAZIM A. MAJUMDAR AND ANR

MRS. R BORAH
MR. D BORAH

MS. S B CHOUDHURY

10 WP(C)/3091/2021
FIXED

RAIHENA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MR H R A CHOUDHURY
MR. A MANNAF
MD A S ALI

MR. A SATTAR
MR. U K NAIR
MR F HAQUE
MR H GUPTA (R-1 TO 4)
MR. M P SARMA
MR H K BARUAH
ASSTT.S.G.I.

WITH

11 WP(C)/1886/2020

RAIHENA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY
MR. M H RAJBARBHUIYAN
MR. A MANNAF

S N SARMA (R-5)
MR. A SATTAR (R6)
MR. M NATH
MR. A ROY
MR. A SARMA (R-5)
MR F HAQUE (R6)
MR. A BHATTACHARJEE
MR. K KALITA (R-5)
MR H K BARUAH (R6)
MR. C BASUMATARY (R-5)
ASSTT.S.G.I.

WITH

12 WP(C)/2914/2021

MUSSTT AMBIA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MR. U K NAIR
MR. A CHETRY
MR F HAQUE
MR A CHAKRABORTY

MR. A MANNAF
MS. B SARMA (R-1,3,4,5)
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021

9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



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[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./5/2020 FIXED	M/S. C.C. CONSTRUCTION AND 5 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
2	Arb.P./20/2021 FIXED	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BIN	SC, NF RLY
3	WITH Arb.P./22/2021	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BIN MS. S BHATTACHARJEE	SC, NF RLY
HEARING				
4	Crl.Rev.P./130/2011 WITH LCR 4 FILES	ABDUL KASHEM Versus THE STATE OF ASSAM	MS.J PAUL MR.S DEY MR.P SEN	PP, ASSAM
5	WITH Crl.Rev.P./59/2011	RUPAM RAY @ RUPAN RAY and 6 ORS Versus THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM
6	Crl.Rev.P./6/2012 WITH LCR 1 FILE	BOLIN CH. DEORI @ BALIN CH. DEORI Versus THE STATE OF ASSAM AND ANR	MRK BHUYAN MS.A KALITA	PP, ASSAM
7	Crl.A./26/2012 FIXED, WITH LCR	DHANESWAR DAS Versus THE STATE OF ASSAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	PP, ASSAM
8	Crl.Rev.P./155/2012 FIXED, WITH LCR	MADHAB SAIKIA and 2 ORS Versus THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
9	Crl.Rev.P./170/2012 FIXED, WITH LCR	MD. ABDUL KHALEQUE and ANR. Versus THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
10	Crl.Rev.P./181/2012 WITH LCR 3 FILES	BAHARUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MS.L N CHOUDHURY MR.N HAQUE MD.M H CHOUDHURY MR.A RAHMAN	PP, ASSAM
11	Crl.Rev.P./190/2012 FIXED, WITH LCR	SYED ABUL FARUKH Versus SYEDA NASIMA YESMIN	MS.E AHMED MR.D R GOGOI	MR.P BORA MRK KALITA MISS M BARUAH

12	Crl.Rev.P./193/2012 WITH LCR 3 FILES	ANIL KUMAR GOGOI Versus SMTI KIRON GOGOI	MRG P BHOWMIK MR.R HAZARIKA	MR.D J DAS MR.H GUPTA MR.Z AHSAN
13	Crl.A./202/2012 WITH O/N, LCR 5 FILES, P.B. 4 NOS.	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
14	Crl.Rev.P./236/2012 WITH LCR 6 FILES	JILLUL HAQUE @ AHMED Versus THE STATE OF ASSAM	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
15	Crl.Rev.P./250/2012 WITH LCR	BHAIRAB DAS Versus THE STATE OF ASSAM	MR.P K DAS MR.A R MEDHI MRN J DAS MR.A CHOUDHURY MS M BHATTACHARYA	PP, ASSAM
16	Crl.Rev.P./320/2012 FIXED, WITH LCR	MUSTAK KHAN Versus STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH	PP, ASSAM
17	Crl.Rev.P./360/2012 WITH LCR 4 FILES	RAMESH SAHU Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR	PP, ASSAM
18	Crl.Rev.P./375/2012 WITH LCR	ABDUS SATTAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R KHAN MR.N ISLAM MR.N M SARKAR MR.D MISRA	PP, ASSAM
19	Crl.Rev.P./473/2012 WITH LCR 2 FILES	JATINDRA NATH @ JATIN NATH Versus SARAJU NATH	MR.H DAS MISSC DAS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A RAHMAN
20	Crl.Rev.P./564/2012 WITH LCR 3 FILES	MD. BADRUL HUSSAIN Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	PP, ASSAM
21	Crl.A./187/2013 WITH O/N, LCR 4 FILES, P.B. 1 NO.	JAMELA KHATOON Versus STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR.B CHOUDHURY MR.S RAHMAN MR.S H SIKDAR	MR.H DAS MR.H GOGOI PP, ASSAM
WITH				
22	Crl.A./216/2013	MONIRUDDIN @ MONIRUDDIN SEIKH and 4 ORS. Versus STATE OF ASSAM	MR.H DAS MR.H GOGOI	PP, ASSAM
23	Crl.Pet./227/2013 FIXED, WITH LCR	RANJIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR.R SARMA MR.P P BARUAH MR.P K R CHOUDHURY MR.M K DUTTA	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR PP, ASSAM
24	Crl.A./347/2013 WITH LCR 2 FILES, P.B. 3 NOS.	PRAMOD DUTTA and ANR. Versus CENTRAL BUREAU OF INVESTIGATION	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B TANTI	MR.P N CHOUDHURY SC, CBI
WITH				
25	Crl.A./363/2013	TAPAN SEN Versus CENTRAL BUREAU OF INVESTIGATION	MRS.M B BARUAH	SC, CBI
WITH				
26	Crl.A./366/2013	TAPAN SEN Versus CENTRAL BUREAU OF INVESTIGATION	MRS.M B BARUAH	SC, CBI
WITH				
27	Crl.A./382/2013	BEDABRATA SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION	MR.Z ALAM MRM J QUADIR MR.S Y AHMED MR.N D SARMA MRS.S HASNAIN	SC, CBI

28	WITH Crl.A./383/2013	BEDABRATA SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION	MR.Z ALAM MRM J QUADIR MR.S Y AHMED MR.N D SARMA MRS.S HASNAIN	SC, CBI
29	Crl.A./396/2013 WITH LCR 12 FILES, P.B. 1 NO.	MUKUNDA MADHAB BARMAN and ANR. Versus STATE OF ASSAM	MR.D K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MR.A K BHATTACHARJEE	PP, ASSAM
30	Crl.Pet./444/2013 FIXED	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
31	Crl.Pet./739/2013 WITH LCR 2 FILES	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
32	Crl.Pet./749/2013 WITH LCR 4 FILES	SHORUP DAIMARY and 8 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.N SARKAR MR.B PADUN	MR.K BHATTACHARJEE(R-2) MS.M BHATTACHARJEE(R-2) MR.D BANERJEE(R-2) PP, ASSAM
33	Crl.Pet./786/2013 FIXED	TAPASH BAG Versus THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	MR A KALITA MR.B SARMAH PP, ASSAM
34	Crl.Pet./840/2013 WITH LCR 1 FILE	M/S S.S. INDUSTRIES and 2 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI C.G.C. MR.R ALI MS.H TERANGPI SC, E S I ASSTT.S.G.I.
35	Crl.Pet./844/2013 FIXED	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM
36	Crl.Pet./891/2013 FIXED	SIKHA SHARMA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BUZARBARUAH MR. B J TALUKDAR MR.P TALUKDAR MR.P TALUKDAR	MR.P S DEKA MR.K SARMA MS.N MAHANTA MR.A MEDHI PP, ASSAM
37	Crl.Pet./909/2013 FIXED	PRADIP CHETIA Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.K BARUAH	PP, ASSAM
38	Crl.Pet./925/2013 FIXED	SANJEEV KOHLI Versus THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM
39	Crl.Pet./962/2013 FIXED, WITH LCR	JITEN CHANDRA HAZARIKA and 3 ORS Versus SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KOUND MR.U K BORAH
40	Crl.A./308/2014 WITH LCR 2 BUNDLES, P.B. 2 NOS.	SRI PROMOD CHANDRA SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MR.M H MAZARBHUIYA	SC, CBI
41	WITH Crl.A./309/2014	SRI DEEPAK HAZARIKA Versus CENTRAL BUREAU OF INVESTIGATION	MRM HALOI MS.R BEGUM MR.P KATAKEY	SC, CBI
42	Crl.Pet./448/2014 WITH LCR 2 FILES	DIPEN BEZBARUAH Versus SMTI HIRANMONI BEZBARUAH @ TARAMONI BEZBARUAH and ANR	MR.D C KALITA MR.B K BHAGAWATI MS.D R GAYARI	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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[For Thursday,18th November 2021]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL(Suo Moto)/5/2021 FIXED	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
2	PIL/12/2021 FIXED	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS	MS N NATH MR. M DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, LEGAL AID SC, GHC
HEARING				
3	WP(C)/6042/2017 WITH LCR - 1(ONE) FILE, FIXED	AIMONA BIBI @ AIMONA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
4	WP(C)/6188/2017	JAHERA KHATUN @ BEGUM Versus UNION OF INDIA AND 3 ORS	MR. D SARMA MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/7081/2017 WITH LCR, FIXED	MUZAM ALI @ MUZAMMIL HOQUE Versus THE UNION OF INDIA and 10 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R-2-11) ASSTT.S.G.I.(R-1)
6	WP(C)/7084/2017 WITH LCR - 4 (FOUR) FILES, FIXED	JAINAL UDDIN @ JAINAL ABDIN Versus THE UNION OF INDIA and 4 ORS	MR. Z HUSSAIN MRS B B AHMED	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/7532/2017 WITH LCR - 1 (ONE) FILE	SATDULLAH SK. @ SADULYA SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.

8	WP(C)/5000/2018 WITH LCR, FIXED	MD. BAKKAR ALI SK @ BAKKAR ALI AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/5898/2019 WITH LCR, FIXED	JILAL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
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27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3193/2018 B/O	BIRESWAR SEAL SARMA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	GA, ASSAM
2	WP(C)/5321/2021 B/O	ARATI KONWAR Versus THE DEPUTY COMMISSIONER AND 4 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM MR. K GOGOI MR. B DEORI SC, REGISTRAR OF SOCIETIES
MOTION				
3	WP(C)/4037/2021 FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS. S DEVI MR J MAHANTA	GA, ASSAM SC, M A C
	WITH I.A.(Civil)/1623/2021 in WP(C)/4037/2021	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. J MAHANTA	GA, ASSAM SC, M A C
4	WP(C)/4325/2021 FIXED	DHAMOR RAIJAN FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
	WITH WP(C)/4284/2021	DHAMOR RAIJAN FISHERY CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
6	WP(C)/5062/2021 FIXED	M/S BALAJI TRADE AGENCY Versus THE UNION OF INDIA AND 8 ORS	MS. N RAI MS S S ZIA	MR. B SARMA (SC, RAILWAYS) ASSTT.S.G.I. SC, CUSTOMS

7	WP(C)/5262/2021 FIXED	GEETANJALI TALUKDAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ISLAM	GA, ASSAM MR. N ALAM (R-6) MS. H FATIMA (R-6)
	WITH			
8	WP(C)/1038/2021	HIRANYA PATHAK Versus THE STATE OF ASSAM AND ORS.	MR. N ALAM MR K JAIN MR K JAIN	GA, ASSAM
9	WP(C)/5515/2021 FIXED	DEBAJANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (SC,REVENUE)
10	WP(C)/5585/2021 FIXED	BHARATI BASUMATARY AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR P UPADHYAY MR. G K MEDHI MR A UPADHYAY	ASSTT.S.G.I.
11	WP(C)/5594/2021 FIXED	RANA CONNSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM SC, REVENUE
12	WP(C)/5856/2021 FIXED, WITH WP(C)/416/2012 (D/O)	RAM KARAN LODHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM SC, REVENUE
13	WP(C)/5990/2021 FIXED	HAZROT ALI Versus THE STATE OF ASSAM AND 15 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
14	WP(C)/6103/2021 B/O	SADOU ASOM GORIA JATIYA PARISHAD AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN N ISLAM	SC, FINANCE
		ADMISSION		
15	WP(C)/7117/2017 FIXED	NIZARA GOSWAMI Versus UNITED INDIA INSURANCE CO. LTD. and 2 ORS.	MR.R K TALUKDAR MR.H J TAMULI	MS. N MODI S DUTTA, SR. ADV. MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA
16	WP(C)/7682/2017 CAVT. NO. 1604/2017 B/O	GOPAL DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR.A MOBARAQUE	GA, ASSAM MR.P SUNDI
17	WP(C)/7657/2019 B/O	BINA SHEEL Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM MR. S K GHOSH
18	WP(C)/9227/2019 B/O	M/S. RCN CONSTRUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MR H K SARMA MS. K PHUKAN	MR. D. GOGOI, SC, FOREST DEPTT. SC, PWD MS. D.D. BARMAN, GA
	WITH			
19	WP(C)/4392/2019	M/S. MACROSM BUILDERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM
	WITH I.A.(Civil)/1056/2020 in WP(C)/4392/2019	M/S. MACROSM BUILDERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J SARMAH	SC, PWD
	WITH			
20	WP(C)/6686/2019	DEBOJIT DEB Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM
	WITH			
21	WP(C)/9236/2019	M/S. RCN CONSTRUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MS. J RONGPIPI	SC, PWD MS. D.D. BARMAN, GA

22	WITH WP(C)/429/2020	JAYANTI CONTRACTORS AND ENGINEERS LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. I KALITA MR. D J DAS	SC, PWD
23	WITH WP(C)/3926/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
24	WITH WP(C)/4146/2020	M/S. SHASS ENGINEERS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
25	WITH WP(C)/4254/2020	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS	SC, PWD
26	WITH WP(C)/4271/2020	M/S RANA CONSTRUCTION AND ENGINEER PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
27	WITH WP(C)/4280/2020	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS	SC, PWD
28	WITH WP(C)/1884/2021	SAMIN PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR M Z SHAH MR. H N ISLAM	SC, PWD
29	WP(C)/3543/2020 B/O	EBRAHIM ALI SK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. S K DAS (R-6) MR. R ISLAM (R-4,5) MR R KARIM (R-6)
30	WITH WP(C)/3690/2020	RAMKRISHNA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. R ISLAM MR. A A R KARIM
31	WP(C)/3784/2020 B/O	HITESHWAR SARMA Versus GAIL (INDIA) LTD. AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA (r-1,2,3,) MR. A SARMA (R1,R2) MR. K KALITA (R1,R2) MR A K BORO (r-1,2,3) MR A DAS (R1,R2)
	WITH I.A.(Civil)/135/2021 in WP(C)/3784/2020	GAIL (INDIA) LTD. AND 2 ORS. Versus HITESHWAR SARMA AND ANR.	MR A SARMA	MR. S BORTHAKUR GA, ASSAM
	WITH I.A.(Civil)/475/2021 in WP(C)/3784/2020	HITESHWAR SARMA Versus GAIL (INDIA) LTD. AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A SARMA
32	WP(C)/5737/2020 B/O	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
33	WP(C)/2981/2021 FIXED	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI
34	WP(C)/3537/2021 B/O	M/S SHATABDI COMMERCIAL (A CIVIL CONSTRUCTION FIRM) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR D DEKA	SC, WATER RESOURCE

35	WITH WP(C)/3532/2021	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC. WATER RESOURCE DEPTT.
36	WP(C)/3737/2021 FIXED	MCLEOD RUSSEL (INDIA) LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MS. N UPADHYAY MR. A I Ali MR A BHUYAN	SR. GA, ASSAM MR. R BARPUJARI (SC, REVENUE)
37	WP(C)/4419/2021 FIXED	KALYAN KUMAR PATHAK Versus STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS	MR. T DEURI MS T WAPANGLA	GA, ASSAM
38	WP(C)/4537/2021 FIXED	BIJAY BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	R SARMAH MR H K NATH	SC, AFDC
39	WITH WP(C)/3757/2021 CAVT. NO. 05082/021,	AKASH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. H. BURAGOHAJIN MS A DEVI	GA, ASSAM MR S KHOUND FOR CAVEATOR SC, AFDC
ORDERS				
40	Review.Pet./104/2018 WITH WP(C)/978/2017 (D/O), B/O	THE BODOLAND TERRITORIAL AREAS DISTRICT AND 2 ORS Versus PRASANTA NARZARY AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MR. S BORA MR. A KHOUND SC, BTC	MRS. P B HAZARIKA (1)G.A. ASSAM, (2) SC- ELE.EDU, (3) SC-FINANCE. MR K DAS (r-1 to 5)
41	I.A.(Civil)/1320/2021 FIXED in WP(C)/3035/2021	KARIMUN @ KARMUN NESSA BARBHUIYA AND 3 ORS. Versus THE COMMISSIONER, HILLS AND BARAK VALLEY DIVISION AND 9 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM
42	WITH WP(C)/3035/2021 I.A.(Civil)/1525/2021 FIXED in WP(C)/2321/2014	KARIMUN @ KARIMUN NESSA BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS PURBATTAR UDYOG HANDICRAFT CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM MR. D P BORAH MR. K MOHAMMED	SC, FOOD AND CIVIL SUPP MR M J QUADIR (R9) MR. K MIRA (R9) MR S S ISLAM (R-9) GA, ASSAM SC, G M D A SC, REVENUE
	WITH WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR Z MUKIT MR. A SATTAR MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR. D P BORAH MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. P K BHUYAN S CHOUDHURY MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
	WITH I.A.(Civil)/301/2021 in WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A
43	I.A.(Civil)/1887/2021 FIXED in WP(C)/2954/2021	SEEMA MURAKA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B D DAS SC, APDCL

WITH
WP(C)/2954/2021

SEEMA MURAKA
Versus
ASSAM POWER DISTRIBUTION CO. LTD.
AND 4 ORS.

MR. R DUBEY
MR. M MORE
MS. A B KAYASTHA
MR. A N I HUSSAIN

SC, APDCL
MR. P N GOSWAMI

44 WP(C)/3240/2021
B/O

JUNMONI KACHARI
Versus
THE STATE OF ASSAM AND 17 ORS

MR. T J MAHANTA
MR. P P DUTTA
MR. A BORUA
MS P SARMA

SC, PNRD
GA, ASSAM

WITH
I.A.(Civil)/1236/2021
in WP(C)/3240/2021

BHADRA KANTA BORAH AND 7 ORS.
Versus
THE STATE OF ASSAM AND 7 ORS.

MR M RANA
MR. J SAIKIA

MR. T J MAHANTA
GA, ASSAM

45 WP(C)/4058/2021
B/O

ALPANA DEB (DAS)
Versus
THE STATE OF ASSAM AND 3 ORS

MS. S B CHOUDHURY
MS J BEGUM

GA, ASSAM

46 WP(C)/4823/2021
FIXED

SAINA KHATUN @ CHINA KHATUN @
SANIYARA BEGUM
Versus
THE UNION OF INDIA AND 4 ORS.

MR. R DEKA
MR A CHOUDHURY
MR M BARMAN
S I AKAND

GA, ASSAM
MS. B SARMA
ASSTT.S.G.I.
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5677/2021 FIXED	MUKUL HAZARIKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	SC, PNRD
2	WP(C)/5743/2021 FIXED	SIMANTA RONGSON Versus THE STATE OF ASSAM AND 4 ORS	MR. B PHUKAN MR B KHAKHLARY	GA, ASSAM SC, HEALTH
WITH				
3	WP(C)/5850/2021	NABALATA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B PHUKAN MR B KHAKHLARY MS A DEVI	SR. GA, ASSAM SC, HEALTH
ADMISSION				
4	WP(C)/2785/2021 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, HEALTH AND F W
ORDERS				
5	Cont.Cas(C)/172/2020 B/O	AJOY DAS Versus DHARMA KANTA MILI AND ANR.	MR. U SAIKIA MR. K SINGHA	
6	W.P.(CrI.)/21/2021 FIXED	SHERMAN ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. S U AHMED MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM
HEARING				
7	WP(C)/3656/2019 B/O	BHARATI GOGOI AND 18 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHOUDHURY MR. S P SHARMA	MR. P KATAKI (SC, AAU) MR. A K DUTTA ASSTT.S.G.I.
8	WP(C)/289/2021 WITH RECORD B/O	HAV. KESHABANANDA BHATTA @ HAV. KESHABANANDA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./180/2018 FIXED, WITH LCR 5 FILES, P.B. 2 NOS. WITH I.A.(Crl.)/443/2018 in Crl.A./180/2018	SONU NAYAK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
2	Mat.App./14/2021 FIXED	SONU NAYAK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
3	I.A.(Crl.)/63/2021 WITH O/N, LCR 5 FILES, FIXED in Crl.A./28/2021 WITH Crl.A./28/2021	SMTI. UMA RAY Versus MRIDUL RAY PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. P BORDOLOI MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM PP, ASSAM
4	Mat.App./49/2017 WITH LCR WITH CRP/38/2016	SRI RANJAN BARUAH Versus SMTI SHRAVANI KHOUND BARUAH RANJAN BARUAH Versus SMTI. SHRAVANI KHAUND BORUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA MR. Y S MANNAN MS. S GOHAIN MS. R AKHTAR	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR MR. N N B CHOUDHURY MR. P HAZARIKA MR D P SAHU
5	I.A.(Civil)/226/2016 in CRP/38/2016	SMTI. SHRAVANI KHAUND BARUAH Versus RANJAN BARUAH	MR.N N B CHOUDHURY MRD P SAHU	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN

6	I.A.(CrI.)/236/2021 in CrI.A./245/2018	N. SHANTI MEITI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus THE NATIONAL INVESTIGATION AGENCY (N.I.A.)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D SAIKIA MR P J BORAH	SC, NIA
WITH				
	CrI.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
WITH				
	I.A.(CrI.)/794/2019 in CrI.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NATIONAL INVESTIGATING AGENCY (NIA)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH	SC, NIA
WITH				
7	CrI.A./244/2018	L. JITEN SINGH Versus NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
WITH				
	I.A.(CrI.)/16/2019 in CrI.A./244/2018	L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
WITH				
8	CrI.A./253/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR. S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
WITH				
	I.A.(CrI.)/37/2019 in CrI.A./253/2018	E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
WITH				
9	CrI.A./261/2018	INAOCHA SINGH Versus NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
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11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021

16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
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27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 18th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3103/2021 FIXED	RIJANTA BORO @ PRAKASH BORO Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
2	Bail Appln./3239/2021 B/O	SRI RAJU KALITA @ BHASKARJYOTI KALITA Versus THE STATE OF ASSAM	MR. D K DAS MS. M HANDIQUE	PP, ASSAM
3	Bail Appln./3246/2021	ABUL KASHIM MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR D DEKA MR. V A CHOWDHURY	PP, ASSAM
MOTION				
4	Crl.Rev.P./56/2021	NIHAR DAS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
5	Crl.Rev.P./259/2021	JAINAL ALI Versus THE STATE OF ASSAM	MS R R MUZIB	PP, ASSAM
	WITH I.A.(Crl.)/497/2021 in Crl.Rev.P./259/2021	JAINAL ALI Versus THE STATE OF ASSAM	MS R R MUZIB	PP, ASSAM
6	Crl.Rev.P./260/2021	JYOTISH DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. U K DAS MS. B D SARMAH	PP, ASSAM
7	Crl.Pet./660/2021 B/O	ABDUR RAHIM Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN	PP, ASSAM

8	Crl.Pet./661/2021	HOBIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
9	AB/3791/2021	MD. MD. FOHIM AHMED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
10	AB/3792/2021	SOFIOR RAHMAN MONDAL AND 5 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
11	AB/3793/2021	A K SAMSUL ALOM @ MAZARBHUIYA@ SAMSUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
12	AB/3794/2021	MD. RAJIB ALI Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
13	AB/3797/2021	ATOWAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
14	AB/3804/2021	AKBAR ALI AHMED AND 5 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A A R KARIM MS. R R BORAH	PP, ASSAM
15	AB/3811/2021 B/O	SIDDIQUE ALI @ SIDDIK ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
16	AB/3817/2021	AMRIT BHUSAN DUTTA Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./410/2018	DONA ROY CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR H BARUAH MR. R R KAUSHIK	MR. A CHAUDHURY (R2) MR G J SAIKIA (R2) MR. N MAHAJAN (R2) PP, ASSAM
18	Crl.Pet./260/2020	SALIMA KHATUN @ SILIMA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. IKRAM HUSSAIN	MS. K JAIN PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./3149/2021 FIXED	RAM KUMAR RAY @ RAI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/290/2021 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
21	AB/315/2021	KAUSHIK HAZARIKA Versus THE STATE OF ASSAM	MR. S KASHYAP	PP, ASSAM
22	AB/811/2021	RANI DEVI Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR S CHOUDHURY	PP, ASSAM
23	AB/1114/2021	LAKHYAJIT NATH AND 3 ORS Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
24	AB/1711/2021	AZAHAR ALI MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
25	AB/1966/2021	FARHAN LASKAR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM

26	AB/2285/2021	ASADULLAH ROHANI Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
27	AB/2961/2021 FIXED	KADER ALI AND 2 ORS Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	PP, ASSAM
28	AB/3060/2021	AKHIL BORTHAKUR Versus THE STATE OF ASSAM	MR. R S MISHRA	PP, ASSAM
29	AB/3181/2021 FIXED	MD. MATI @ MATIAR SIKDAR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
30	AB/3360/2021 FIXED	HUSSAIN AHMED MAZUMDER @ CHAIRMAN ROYAL MULTIPURPOSE COOPERATIVE SOCIETY Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR	PP, ASSAM
31	AB/3387/2021 FIXED	BHARAT SHAW AND ANR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR B P BORAH
32	AB/3413/2021	MANIK GOGOI AND ANR Versus THE STATE OF ASSAM	MR H K SARMA	PP, ASSAM
33	AB/3419/2021 FIXED	FARIDUR RAHMAN @ MUNNA Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
34	AB/3440/2021 FIXED	DEVEN SINGH @ DEVENDRA SINGH AND 3 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
35	AB/3446/2021 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
36	AB/3448/2021 FIXED	RAJ AGARWAL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
37	AB/3672/2021 FIXED	MD. IMDADUL HAQUE @ MD. IMDADUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
ORDERS				
38	CrI.Pet./233/2018 B/O	MINA DEVI AND 3 ORS. Versus LAXMI GUPTA	MR B D DAS MRS R DEKA(P1 TO 4)	
39	CrI.Pet./1152/2019 WITH LCR 6 FILES(SCANNED COPY), LCR'S ARE IN SECTION	SMTI HEMI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. S S GOSWAMI	PP, ASSAM
40	I.A.(CrI.)/538/2020 B/O in CrI.Rev.P./7336/2020	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
	WITH CrI.Rev.P./7336/2020 (Filing Number)	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR.	MR. M CHOUDHURY	
41	CrI.Rev.P./146/2021	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MR. P NEOG (R-2) MR. T CHUTIA (R-3 TO 8) PP, ASSAM
42	CrI.Pet./343/2021 B/O	JAHIRUL ISLAM MAZUMDER AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MR M J QUADIR MR. K MIRA	MS. P ADHIKARI (R- 2 TO 6) G UDDIN (R- 2 TO 6) MR A K AZAD (R- 2 TO 6) PP, ASSAM
43	I.A.(CrI.)/435/2021 in CrI.Pet./788/2018	RAJESH DUTTA Versus JHUMKI DUTTA	MR. L N DIHINGIA	MR. S SAHA

	WITH Crl.Pet./788/2018	RAJESH DUTTA Versus JHUMKI DUTTA	MR. P J SAIKIA MR. L N DIHINGIA MR. S P CHOUDHURY MR. A K SAHU MS. K SAIKIA MR. A S DHILLON	MR. S SAHA MRS. R KALITA
44	Crl.Pet./454/2021	PRADIP BARUA AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DUTTA	MR. S D PURKAYASTHA (R-2,3) MR S CHOUDHURY (R-2,3) PP, ASSAM
45	I.A.(Crl.)/462/2021 BA 417/2021(D/O) in Bail Appln./417/2021	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM
46	I.A.(Crl.)/479/2021 AB 3023/2021(D/O), B/O in AB/3023/2021	ABU SUHID @ LAMBU SUHID Versus THE STATE OF ASSAM	MR S M ABDULLAH P	
47	I.A.(Crl.)/489/2021 B/O in AB/3621/2021 WITH AB/3621/2021	MOIN UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MR B PAUL	PP, ASSAM
		MOIN UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
HEARING				
48	MACApp./53/2013 P/H	UNITED INDIA INSURANCE CO LTD Versus RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY
49	MFA/69/2015 P/H, WITH LCR, FIXED WITH I.A./2295/2015 in MFA/69/2015	THE UNION OF INDIA Versus M/S G.P. SALES CORPORATION LTD	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
50	I.A.(Crl.)/167/2021 WITH LCR 3 FILES, FIXED in Crl.A./246/2018 WITH Crl.A./246/2018	THE UNION OF INDIA Versus M/S G.P. SALES CORPORATION LTD MASUM NUR SIDDIQUE @ MASUM ALI Versus THE STATE OF ASSAM AND ANR.	MR.U K GOSWAMI SC, NF RLY MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
		MASUM NUR SIDDIQUE @ MASUM ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	MD. A. RASHID (OP2) MR. M HUSSAIN (OP2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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12)	MR. N SHARMA	15-11-2021	To	25-11-2021

13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
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28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4043/2020 FIXED	CHAYANIKA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU.
2	WP(C)/4356/2020 B/O	AMINUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, ELEM. EDU MR. S K DAS MR. R BORPUJARI, SC, FINANCE (R.No. 5) MR R KARIM MR D BARMAN
3	WITH WP(C)/2484/2020	AMINUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK	SC, ELEM. EDU MR. S K DAS MR R KARIM MR D BARMAN

LEAVE NOTE OF ADVOCATES FOR 18/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3232/2021	BIMAL DAHOTIA AND 5 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
2	Bail Appln./3234/2021	MEGHALI SWARGIARY Versus THE STATE OF ASSAM	MR. K K DEKA MR J KALITA	
3	Bail Appln./3235/2021	NAZRUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
4	Bail Appln./3241/2021	JITEN PAUL @ RUBUL ALI @ JITEN PAL Versus THE STATE OF ASSAM	MR. K SINGHA MR. A J HAZARIKA	PP, ASSAM
5	Bail Appln./3247/2021	SONA MIYA AND 3 ORS Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
MOTION				
6	AB/3795/2021	MD. AKRAM HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
7	AB/3798/2021	DIL NAWAZ AHMED AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
8	AB/3799/2021	NUR ALAM @ MD NUR ALAM Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
9	AB/3801/2021	KAMAL KONWAR @ TOOFAN Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM

10	AB/3806/2021	PRANAB JYOTI SAIKIA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
11	AB/3807/2021	MOJJUL ISLAM Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
12	AB/3808/2021	JINKUMONI SARMA AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
13	AB/3809/2021	MD. SAMAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
14	AB/3810/2021	BHAGIRATH DEKA Versus THE STATE OF ASSAM	MR. K P PATHAK MR. R BORA	PP, ASSAM
15	AB/3812/2021	SHAHJAHAN AHMED CHOUDHURY @ APPU Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
16	AB/3813/2021	SHAHJAHAN AHMED CHOUDHURY @ APPU Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
17	AB/3814/2021	JALIL BHUYAN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
18	AB/3816/2021	ARIF UDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
ADMISSION				
19	Crl.Pet./274/2019	KHWMTHA KHUNGUR NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MR. F R CHOUDHURY	MD Y ALI PP, ASSAM
20	Crl.Pet./974/2019	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A B BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. R ALI MR. M ALI MR. H A AHMED PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./2724/2021 SCANNED COPY OF LCR, FIXED	DHIRAJ BHUYAN Versus THE STATE OF ASSAM	MR. S BIKASH MR. D BHUYAN	PP, ASSAM
22	Bail Appln./2829/2021 FIXED	MD. AFIUL HUSSAIN @ MONI AHMED Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
23	Bail Appln./2868/2021 FIXED	MD. ZAMIL HOQUE Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
24	Bail Appln./2886/2021 FIXED	HACHINA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
25	Bail Appln./2914/2021 FIXED	MD RAKIBUL AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MS. S K NARGIS MR. H A AHMED MS. A MESEN MR A S SK	PP, ASSAM
WITH				
26	Bail Appln./3116/2021	NIKHIL TALUKDAR AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
27	Bail Appln./2961/2021 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
28	Bail Appln./3014/2021 FIXED	PANKAJ RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM

29	Bail Appln./3031/2021 FIXED	MINARUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M KHAN	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/1480/2021 FIXED	SULTAN MAMUD SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
31	AB/2282/2021 FIXED	ABDUL SATTAR HUSSAIN @ SATTAR ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
32	AB/2359/2021 FIXED	MALDER ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
33	AB/2391/2021 FIXED	NITYA GOPAL SARKAR AND 5 ORS Versus THE STATE OF ASSAM	MR A A DEWAN MR M K DAS	PP, ASSAM
34	AB/2625/2021 FIXED	ABDUL HAMID MONDOL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
35	AB/2756/2021 FIXED	BIKASH DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM	MR. P K TIWARI MR. A R GOGOI MR. D GOGOI	PP, ASSAM
36	AB/2779/2021 FIXED	KHALIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
37	AB/2808/2021 FIXED	BILLION NARZARY @ BHILUN NARZARY Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
38	AB/2831/2021 FIXED	MUKUNDA HANDIQUE @ MUKUNDRA HANDIQUE Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. J K CHUTIA	PP, ASSAM
39	AB/2838/2021 FIXED	NURUL AMIN @ MD. LULU AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
40	AB/2866/2021 FIXED	MANOJ SHINHA @ RIYAN AHMED Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
41	AB/2878/2021 FIXED	SAYED AHMED CHOUDHURY @ SAYAD CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
42	AB/2889/2021 FIXED	ABU TAHER AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD R ISLAM	PP, ASSAM
43	AB/2892/2021 FIXED	MANTU DAIMARY Versus THE STATE OF ASSAM	MR. R P SINGH	PP, ASSAM
44	AB/2896/2021 FIXED	PRANJAL KALITA Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
45	AB/2906/2021 FIXED	HANGSHADHAR DEKA @ HANGSHA DEKA Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
46	AB/2910/2021 FIXED	DIPU SAHANI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
47	AB/2912/2021 FIXED	DR. JUGAL SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

48	AB/2915/2021 FIXED	TAYABUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. P ADHIKARI MR H I CHOUDHURY G UDDIN	PP, ASSAM
49	AB/2966/2021 FIXED	JUBAYER AHMED CHOUDHURY @ JUBAHIR ALOM CHOUDHURY @ MOINA AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
50	AB/2967/2021 FIXED	RUBY BEGUM @ RUBY RAFIQUE AND ANR Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
51	AB/2968/2021 FIXED	SUNIL GAYARI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
52	AB/2971/2021 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO	PP, ASSAM
53	AB/3033/2021 FIXED	TALEB ALI SK@ TALEB ALI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	PP, ASSAM
54	AB/3106/2021 FIXED	MD. SADEK ALI AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
55	AB/3297/2021 FIXED	HAMID ALI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
56	AB/3317/2021 FIXED	MOYNUL HOQUE Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
57	AB/3384/2021 FIXED	HABIJA KHATUN @ HAFIZA KHATUN AND 3 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
58	AB/3509/2021 FIXED	ANISUL ALAM LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
59	AB/3568/2021 FIXED	JAYDUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M KHAN	PP, ASSAM

ORDERS

60	CrI.Pet./902/2013	CHIRANJIB SARMA and 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.H R KHAN MR.N H MAZARBHUYAN MR.N ISLAM MR.D K DEKA MS.P AHMED MS.J KALITA	PP, ASSAM
61	CrI.A./306/2017 WITH OFFICE NOTE, LCR 5 FILES	MD WASIF AHMED Versus STATE OF ASSAM and ANR	MR.H RAHMAN MR.D TALUKDAR MR.P CHOUDHURY MR.R GOGOI MS.N MISHRA	PP, ASSAM
62	CrI.L.P./95/2019 in CrI.A./10227/2019 WITH CrI.A./10227/2019 (Filing Number)	SRI RAJA SINGH Versus SRI SURESH CHANDRA KALITA AND ANR SRI RAJA SINGH Versus SRI SURESH CHANDRA KALITA AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	PP, ASSAM
63	CrI.A./146/2019 WITH LCR 1 FILE	SHRI ANUP KUMAR DUTTA Versus SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR

64	I.A.(CrI.)/588/2020 WITH LCR 4 FILES, FIXED in CrI.A./218/2020 WITH CrI.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
65	CrI.Pet./136/2021	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR. MD. FAKAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	K U AHMED MS P SARMA MS N HASAN MR. D DAS SR. ADV MR. K MOHAMMED MS T PARASHAR	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM PP, ASSAM
66	CrI.Pet./586/2021 FIXED	DAVID HASNU @ DEBAT HASNU AND ANR Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
HEARING				
67	CrI.A./276/2019 WITH LCR 5 FILES, FIXED WITH I.A.(CrI.)/388/2021 in CrI.A./276/2019	SRI UTPAL DEBNATH Versus THE STATE OF ASSAM AND ANR SRI UTPAL DEBNATH Versus THE STATE OF ASSAM AND ANR	MR A K BORAH MR. S BORA MR. P HAZARIKA MR. H S BORAH MS J RAJKUMARI MR. P HAZARIKA MR. H S BORAH	MS. M BARMAN MR. M ISLAM PP, ASSAM PP, ASSAM
68	CrI.A./179/2020 WITH LCR (FOUR FILES)	MD. ABDUL JUBBAR Versus THE STATE OF ASSAM AND ANR	MR. C GOSWAMI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3140/2021	MD AMAN UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MS. A SINGHA	PP, ASSAM
2	Bail Appln./3231/2021	MAJNUR ALI @ MD MAZNUR ALI Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
3	Bail Appln./3233/2021	DIGANTA DAS Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
4	Bail Appln./3236/2021	MD MAMTAJ ALI Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
5	Bail Appln./3238/2021	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR R ISLAM MR A H AHMED	PP, ASSAM
6	Bail Appln./3240/2021	ISLAM UDDIN Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
7	Bail Appln./3243/2021	LAKHAN DAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
8	Bail Appln./3244/2021	ROFIQUL ISLAM @ ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
9	Bail Appln./3245/2021	MD TARIKUL ISLAM @ TARIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM

MOTION

10	AB/3789/2021	PRASHANTA GOSWAMI Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
11	AB/3790/2021	DEEPAK KUMAR SAH @ DEEPAK SHA @ GUTAN Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
12	AB/3796/2021	DEEPAK KUMAR SAH @ DEEPAK SHA@ GUTAN AND ANR Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
13	AB/3802/2021	NANTU CHOWDHURY Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
14	AB/3803/2021	AJIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
15	AB/3815/2021	JALA UDDIN AHMED @ JALAL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./1747/2021 SCANNED COPY OF CASE DIARY, FIXED	SAIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MD R ISLAM	PP, ASSAM
17	Bail Appln./1880/2021 FIXED	ABDUL JALLIL Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
18	Bail Appln./2014/2021 SCANNED COPY OF CASE DIARY, FIXED	MOKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI M M ZAMAN	PP, ASSAM
19	Bail Appln./2414/2021 FIXED	AKHILESH KUMAR AND ANR Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
20	Bail Appln./2658/2021 FIXED	ASHRAFUSL ALOM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
21	Bail Appln./2686/2021 SCANNED COPY OF CASE DIARY, FIXED	TUN TUN CHANGMAI @ TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
22	Bail Appln./2689/2021 SCANNED COPY OF CASE DIARY, FIXED	MRIDU PAWAN KAKOTI Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
23	Bail Appln./2735/2021 FIXED	DIPALI HAPILA @ DIPALI NAIDING Versus THE STATE OF ASSAM	MR B D DAS MS. K PHUKAN MR H K SARMA MR. D THAOSEN	PP, ASSAM
24	Bail Appln./2934/2021 FIXED	SUHEL BUIYA @ SUHEL AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
25	Bail Appln./2972/2021 FIXED	ABU HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
26	Bail Appln./2982/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. ABDUL JALIL AND 2 ORS Versus THE STATE OF ASSAM	MR.A K SHARMA MR S BHUYAN MR A KUNDU	PP, ASSAM
27	Bail Appln./3010/2021 FIXED	MD. SHARIFUL KHAN @ AKALU Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. T CHUTIA MS S NASRAT	PP, ASSAM

28	Bail Appln./3023/2021 FIXED	MOTLIB ALI Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
29	Bail Appln./3056/2021 FIXED	GIYASH UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
30	Bail Appln./3110/2021 FIXED	WASIM AKRAM Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR. LENTSO	PP, ASSAM
31	Bail Appln./3132/2021 FIXED	ADITYA KUMAR @ NIRAJ SINGH Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN	PP, ASSAM
32	Bail Appln./3133/2021 FIXED	RATAN PAUL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/765/2021 FIXED	APURBA CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
WITH				
34	AB/764/2021	BIDYUT KR RAY Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
35	AB/1739/2021 FIXED	MOINUDDIN AHMED Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
36	AB/2139/2021 FIXED	MD SAHIDUL ISLAM AND 12 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	PP, ASSAM
37	AB/2301/2021 FIXED	ASRAB ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
38	AB/2393/2021 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
39	AB/2397/2021 FIXED	ABDUL MAJID @ MD MAJID AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
40	AB/2542/2021 FIXED	TIKEN DAS AND ANR Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
41	AB/2576/2021 FIXED	SARIFUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
42	AB/2729/2021 FIXED	ABDUL MOTIN @ ABDUL MATIN Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
43	AB/2812/2021 FIXED	LACHIT SARMAH @ LACHIT SHARMA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
44	AB/2876/2021 FIXED	LITSONG RONGPHAR AND 2 ORS Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI	PP, ASSAM
45	AB/2888/2021 FIXED	PARVEZ BORAH Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
46	AB/2890/2021 FIXED	DIPTIMA KHATUN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM

47	AB/2901/2021 FIXED	RUPAK BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS. G GOGOI MS. A GOGOI	PP, ASSAM
48	AB/2929/2021 FIXED	DR. PRAFULLA KUMAR NATH Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
49	AB/2950/2021 FIXED	MD. ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
50	AB/3012/2021 FIXED	HIRANYA THAKURIA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
51	AB/3040/2021 FIXED	PRAMOD KUMAR PATGIRI Versus THE STATE OF ASSAM	MR. A M BORA MR. M K DAS	PP, ASSAM
52	AB/3070/2021 FIXED	MUSTAFIJUR RAHMAN @ MUSTAKIN (JOON) Versus THE STATE OF ASSAM	MR M AHMED MR. N J DUTTA MR R A AHMED MR Z RAHMAN	PP, ASSAM
53	AB/3139/2021 AB 2653/2021(D/O), FIXED	IZAZUL HUSSAIN Versus THE STATE OF ASSAM	MR. N ANAND	PP, ASSAM
54	AB/3169/2021 FIXED	PRANAB DAS Versus THE STATE OF ASSAM	MR D R GOGOI MD A A HUSSAIN MR. P J MEDHI	PP, ASSAM
55	AB/3483/2021 FIXED	ABU KALAM Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
56	AB/3512/2021 FIXED	JAIDEEP DAHAL Versus THE STATE OF ASSAM	MR H K NATH	PP, ASSAM
57	AB/3659/2021 FIXED	DEBAJIT DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
	WITH			
58	AB/3576/2021	PABITRA HAZARIKA Versus THE STATE OF ASSAM	MR A HAWARI MR. PRAN BORA	PP, ASSAM
		ORDERS		
59	Tr.P.(CrI.)/12/2020	BIKASH BORGOHAIN Versus KUKHEWAR BARUA AND ANR.	MR U S BORGOHAIN MR. P DOWARAH	PP, ASSAM
60	I.A.(CrI.)/13/2021 WITH LCR 5 FILES, FIXED in CrI.A./6/2021 WITH CrI.A./6/2021	MD. ABUL KALAM SK Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
		MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	MR. A T SARKAR (R2) PP, ASSAM
61	CrI.A./139/2021 WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(CrI.)/330/2021 in CrI.A./139/2021	AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA	M N KHAN PP, ASSAM
		AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
		HEARING		
62	CrI.Pet./798/2018 WITH LCR 1 FILE	ALTAF HUSSAIN CHOUDHURY @ INNUS ALI CHOUDHURY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR B CHAKRAVORTY MR. A NATH MR A RAHMAN	PP, ASSAM
63	CrI.Pet./1159/2018	SUMAN ALI Versus THE STATE OF ASSAM AND ANR.	MS G DEKA MS M DEB	MS. R GOSWAMI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1001/2014 FIXED	KARUNA CHANDRA ROY Versus THE UNION OF INDIA and 6 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM	MR.S C KEYAL MR.R SARMA ASSTT.S.G.I.
2	WP(C)/551/2020 FIXED	M/S WIPRO LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. S C KEYAL GA, ASSAM MS. A VERMA, SC, NRC (R-2) MR. D NATH, ADDL SR GA, ASSAM (R-1,3)
3	WP(C)/3038/2020 FIXED	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
4	WITH WP(C)/4506/2018	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
5	WITH WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE

6	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE
7	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
8	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE
9	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR MR. A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R- 5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.)
10	WITH WP(C)/4577/2020	MONSUR HAQUE SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
11	WITH WP(C)/2995/2021	KURBAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS. C DEKA	SC, PNRD GA, ASSAM
12	WITH WP(C)/3667/2021	SYED ASHRAF UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	MR. J K GOSWAMI (ADDL. SR. GOVT. ADV.) MR. A ROY (SC, P&RD) MR P NAYAK (SC, FINANCE) SC, PENSION
13	WP(C)/3931/2020 FIXED	TAHAJUDDIN SK. Versus THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
14	WP(C)/4648/2020 FIXED	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
	WITH I.A.(Civil)/348/2021 in WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA
15	WP(C)/4969/2020 FIXED	UMESH CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	GA, ASSAM
16	WP(C)/5276/2020 FIXED	BHASKAR JYOTI KONWAR Versus STATE OF ASSAM AND 4 ORS.	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, PWD

ORDERS

17	Cont.Cas(C)/298/2019 WITH IA(C)668/2021(D/O) WITH WP(C) 1264/2019(D/O) FIXED	KHADI BOARD KARMI SANGHA AND ANR. Versus SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA
18	I.A.(Civil)/1544/2020 WITH LCR FIXED in WP(C)/2933/2020 WITH WP(C)/2933/2020 WITH I.A.(Civil)/2029/2020 in WP(C)/2933/2020	BINOD CHANDRA BARMAN Versus AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus BINOD BARMAN	MR. L C DEY MR H Dey MR. K N CHOUDHURY MR. K N CHOUDHURY	MR. K R BARUAH MR. K N CHOUDHURY MR. L C DEY MR H Dey ASSTT.S.G.I. MR H Dey
HEARING				
19	WP(C)/1686/2014 WITH LCR FIXED	KESHAB BORAH Versus THE MANAGEMENT OF BETJAN TEA ESTATE and ANR.	MR. S N TAMULI	MR.C BARUAH MR.B BARUAH
20	WP(C)/989/2018 B/O	ASHIM DEB AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S S ROY SC, PWD
21	WP(C)/3189/2021	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALR SOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC MR. I CHOUDHURY (R-115, 116) RAJIB LUSHAN CHUTIA (R- 115, 116) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
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22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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25)	MR S SARMA	15-11-2021	To	03-12-2021
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27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./149/2020 WITH LCR 1 FILE, FIXED	RAJIB PATOR Versus LUNA MOHAN PATOR	MR. N BORUAH MS B SAIKIA	MR. S DIHINGIA MR I HASSAN MS. P BHUYAN
ORDERS				
2	I.A./1946/2015 FIXED in MACApp./261652/2015	UNITED INDIA INSURANCE CO. LTD. Versus SMTI CHITA BARMAN and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.O P BHATI(R-5) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR.S KHANR-5
	WITH MACApp./261652/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI CHITRA BARMAN and 4 ORS		
3	I.A.(Civil)/3929/2019 B/O in MACApp./15079/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS	MR S DUTTA MR S DUTTA	MS. J PAUL MS. S AHMED (R-1,2,3)
	WITH MACApp./15079/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS		
	WITH I.A.(Civil)/368/2021	ORIENTAL INSURANCE COMPANY LTD. Versus JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS.	MR S DUTTA MR S DUTTA	MS. J PAUL
4	I.A.(Civil)/3949/2019 WITH LCR, FIXED in MACApp./275/2017	PRADIP KR. SARMA @ PRADEEP KUMAR SARMA and 2 ORS. Versus NATIONAL INSURANCE CO. LTD.	MR D MONDAL	MR. R K BHATRA

	WITH MACApp./275/2017	NATIONAL INSURANCE CO. LTD. Versus PRADIP KR. SARMA and 4 ORS.	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MS.R R SARMA MRD MONDAL MR.D HAZARIKA MR.U BARUAH
5	I.A.(Civil)/1746/2021 WITH LCR, FIXED in MACApp./292/2020 WITH MACApp./292/2020	RAMEN DAS @ RAMEN CHANDRA DAS Versus ORIENTAL INSURANCE CO. LTD.	MR D MONDAL	MR. S K GOSWAMI
		THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS @ RAMEN CH. DAS AND 3 ORS.	MR. S K GOSWAMI MR R SHARMA	MR D MONDAL (R1)
HEARING				
6	MACApp./301/2013 WITH LCR, FIXED	HIRENDRA CH. DEY Versus NATIONAL INSURANCE CO. LTD. and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.R C PAUL MS.S ROY MS.E YASMIN
7	MACApp./189/2015 WITH LCR, FIXED	SMT NIRU SAIKIA Versus SRI RANJIT NATH and ANR	MR.I A TALUKDAR MS.P BARMAN	MR. R C PAUL (R2) MR.A AHMED(R-2) MS L DAS (R2)
8	MACApp./250/2015 WITH LCR, FIXED	SMTI SUNITI SINGHA and 2 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.A ROSHID MR.A MOBARAQUE MR.H DAS	MR.A DUTTA(R-1) MRS.P M DUTTA(R-1)
9	MACApp./138/2016 WITH LCR, B/O	SRI HRITOKESH PATGIRI Versus SRI NAVIN HIRANIA and 2 ORS	MR.A ACHARYA MS.M SAIKIA MR.D BANIA	MR.R C PAUL(R-3)
10	MACApp./399/2016 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA KONWAR and 3 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K K DUTTA MR. K K DUTTA MR.A DUTTA(R-4) MR. DR. U BARUAH MRS.P M DUTTA(R-4)
11	MACApp./873/2018 WITH LCR, FIXED	SRI PRAFULLA BHARALI Versus SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	MR S SARMA (R1) MR. R HAZARIKA (R1) MR. N HASAN (R1) MS. S KAKATI (R1) MR. A HASAN (R1) MR. C CHAKRAVARTY (R1)
	WITH I.A.(Civil)/3494/2018 in MACApp./873/2018	SRI PRAFULLA BHARALI Versus SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	
12	WITH MACApp./428/2017	SRI SAPAN MANDAL Versus SRI PRAFULLA BHARALI and 2 ORS	MR. A ACHARYA	MR. J I BORBHUIYA (R1) MS F BEGUM (R1) MR. A A AHMED (R1) MR. L MOHAN (R1) MR. A DUTTA (R3) MRS. P M DUTTA (R3)
	WITH CO/4/2018 in MACApp./428/2017	THE NATIONAL INSURANCE COMPANY LTD Versus SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA
	WITH I.A.(Civil)/1353/2018 in MACApp./428/2017	THE NATIONAL INSURANCE COMPANY LTD Versus SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA
	WITH I.A.(Civil)/3877/2018 in MACApp./428/2017	THE NATIONAL INSURANCE CO. LTD. Versus SRI SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA MS F BEGUM

13	MACApp./913/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	WITH I.A.(Civil)/3759/2018 in MACApp./913/2018	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	WITH I.A.(Civil)/2014/2019 in MACApp./913/2018	SMTI SHIBANI DAS and 4 ORS Versus THE ORIENTAL INSURANCE CO. LTD.	MR. A K DUTTA MR B PURKHYASTHA	MS. R D MOZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
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9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
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12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
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27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1053/2017 FIXED	M/S H.R.D. COMMERCIAL and INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA and ANR.	MR.S SAHU MR.M K ALI	C.G.C. MS.A DEVR-2 MR.S S ROY(R-1) MS.J R THAKUR(R-2) MR.A THAKUR(R-2) ASSTT.S.G.I.
2	WP(C)/81/2019 FIXED	UMSAW KHWAN VILLAGE DURBAR AND 3 ORS. Versus ENFORCEMENT DIRECTORATE AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. V G K KYNTA	MR. S K MEDHI(SC, ENFORCEMENT DIRECTORATE) ASSTT.S.G.I.
3	WITH WP(C)/1154/2019	SURESH KR. JALAN Versus THE UNION OF INDIA AND 4 ORS.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. S K MEDHI (SC, ENFORCEMENT DEPT.) ASSTT.S.G.I.
4	WP(C)/617/2020 FIXED	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD

5	WITH WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P- 1 TO 195)) MR. B PRASAD (P- 1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P- 1 TO 195)) MR P J BORAH	SC, APSC MR D SAIKIA SC, PWD
HEARING				
6	WP(C)/1831/2012 FIXED	NISAVILHU HIEME and 5 ORS Versus THE GAUHATI HIGH COURT and ORS	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA GA, NAGALAND SC, GHC
7	WITH WP(C)/2031/2012	LOLENMAKLA and 8 ORS Versus THE GAUHATI HIGH COURT and ORS.	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY GA, NAGALAND SC, G.H.C

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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29)	MS. M BORAH	17-11-2021	To	18-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/4582/2014	SAHIDUR RAHMAN Versus THE STATE OF ASSAM and 7 ORS,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	
2	WP(C)/107/2016	MRS. GULBAN BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR.S NATH MR.S N DEV NATH	GA, ASSAM
ADMISSION				
3	WP(C)/332/2017	EUNUS ALI Versus THE STATE OF ASSAM and 10 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM R2,3,4, 8 and 11 SC, PWD(R1,5,6,7,9,&10)
4	WP(C)/2296/2017	SIVASAGAR JUNIOR COLLEGE Versus THE STATE OF ASSAM and 3 ORS	MR.PARAG J SAIKIA	MRS. R B BORAH (GA, ASSAM)
5	WP(C)/3563/2017	ETHELWOLD ESTATE PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.Y S MANNAN MS.M BHATTACHARYYA MS.S GOHAIN	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.) MR. R M DEKA (R-5) ASSTT.S.G.I.
6	WP(C)/4937/2017	PHANI BHUSAN BARMAN Versus THE STATE OF ASSAM and 3 ORS.	MR.B HUSSAIN MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	SC, APDCL MR. D NATH (GA, ASSAM, R- 4)
7	WP(C)/5210/2017	ABUL HUSSAIN CHOUDHURY and 23 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
8	WP(C)/5213/2017	M/S. SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION CO. LTD. and 6 ORS.	MS.T KALITA MS B DEVI MR.S SARMA MR.G GOSWAMI	SC, APDCL
9	WP(C)/6227/2017	RUPAM PATIR and 8 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.S C BISWAS MS.U NANDA MS.R DEKA	MRS. A GAYAN (CGC) ASSTT.S.G.I.

	WITH I.A.(Civil)/4223/2018 in WP(C)/6227/2017	UNION OF INDIA and 3 ORS. Versus BADAL DUTTA	MRS. A GAYAN	MR. S C BISWAS
	WITH I.A.(Civil)/4231/2018 in WP(C)/6227/2017	UNION OF INDIA AND 3 ORS. Versus RUPAM PATIR AND 7 ORS	MRS. A GAYAN	MR B D DAS MR. S C BISWAS
10	WITH WP(C)/6288/2017	BADAL DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MR R KARIM MR.P S BISWAS MR.P BISWAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
11	WITH WP(C)/5844/2019	DOLA DHAR AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MR N DUTTA MR. S C BISWAS MR. S C BISWAS MR. P S BISWAS	MR. S C KEYAL MR. S C KEYAL SC, C.G.C.
12	WITH WP(C)/6109/2019	RAJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MS. S F MAITAI MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA	ASSTT.S.G.I.
13	WITH WP(C)/168/2021	KANCHAN MAZUMDAR AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MS R DEKA	MS. B SARMA ASSTT.S.G.I.
14	WITH WP(C)/326/2021	GAURANGA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. R MAJUMDAR MS. J GHOSH	MR. S S ROY ASSTT.S.G.I.
15	WP(C)/795/2018	SAFAR UDDIN Versus THE STATE OF ASSAM	MR. T DEURI MR. C BASUMATARY	GA, ASSAM MR. S CHAMARIA, SC, FCSCA
16	WP(C)/8898/2018	JUWENA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. S K ROY MRS. M M ROY	GA, ASSAM
17	WITH WP(C)/3587/2017	JUWENA BEGUM Versus THE STATE OF ASSAM	MR.S K ROY MRS M M ROY	GA, ASSAM MR.C GOSWAMIR-4
18	WP(C)/3585/2019	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
19	WITH WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
20	WITH WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
21	WITH WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
22	WITH WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE

23	WP(C)/5228/2020 FIXED	HASTING TERON AND 78 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
ORDERS				
24	WP(C)/2235/2010 CAVT. NO. 217/10 WITH LCR	TIPESWAR KOIRI Versus ASSAM BOARD OF REVENUE and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.S M RAHMAN	MR.J DEKA FOR CAVEATOR
25	WP(C)/1595/2011	ECO and AGRO MOVERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 19 ORS	MR. K K MAHANTA MR. JYOTIRMOY ROY MR. S KALITA MR. A GANGULY MR. R HAZARIKA MR. R TALUKDAR MS. P BARUA MRS. R GOGOI	GA, ASSAM MR. D C CHAKRAVARTY (R-6 TO 16) MS. S SENAPATI MS D SHARMA MS. B SARMA MR. D MAZUMDAR
26	WP(C)/1039/2014	JANGLI GOUR and 19 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	GA, ASSAM MR.B GOSWAMI SC, WATER RESOURCE
27	MC/2649/2014 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MR.S SARMA MS.N M DEKA MR.P K SARMA	MR.S S DEY GA, ASSAM MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY
	WITH WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA MR K TALUKDAR	GA, ASSAM
28	WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR.B GOGOI SC, HEALTH
29	WP(C)/1255/2015	BABAR KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR.B BANERJEE MR.P K DAS MR.J LASKAR	MR.H R A CHOUDHURY(R-6&7) GA, ASSAMR1,2 MR.R SARMA(R-3) MS.R CHOUDHURY(R-6&7) MR.F U BORBHUIYA(R-6&7) MR.K K GOSWAMI(R-3) MS.M PAUL(R-3)
30	WP(C)/5523/2015	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR.A MAHANTA	SC, NHM SC, HEALTH
31	Cont.Cas(C)/277/2018	MOHIDHAR BHUYAN AND 2 ORS. Versus T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. G PEGU (R3) MR. P KAKATI (R5, R6)
	WITH Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
	WITH I.A.(Civil)/3849/2019 in Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
	WITH Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T Y DAS AND 7 ORS	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)

	WITH I.A.(Civil)/861/2020 in Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM
34	WP(C)/5687/2019	RAJENDRA PRASAD SINGH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S DUTTA MS. I DAS	GA, ASSAM
35	WP(C)/8748/2019	RAMESH CHANDRA DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR. A R SIKDAR MR. M AHMED MR N AHMED	SC, CO OP GA, ASSAM SC, FISHERY
36	WITH WP(C)/7871/2019	BAMPARA FISHERY CO-OPERATIVE SOCIETY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP MR. A R SIKDAR MR N AHMED

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,18th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RFA/123/2017 WITH LCR, B/O	SHRI NAGENDRA NATH LAHKAR Versus MRS BIJULI KALITA	MR.B D DAS MR.R C SAIKIA MR.H K SARMA MS.R DEKA	MR H K SARMA
	WITH I.A.(Civil)/3799/2017 in RFA/123/2017	SHRI NAGENDRA NATH LAHKAR Versus MRS BIJULI KALITA	MR.B D DAS MR.R C SAIKIA MR.H K SARMA MS.R DEKA	
2	I.A.(Civil)/1435/2021 FIXED in RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH
	WITH RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR. B C DAS MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MR. N DHAR MS. U BARUAH
HEARING				
3	RSA/78/2014 WITH LCR, B/O	GOPAL SAHA Versus RAMJAN ALI MONDAL and ANR.	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA MRS.S D SAIKIA	MR.S S SHARMA MS.L SARMA
4	MFA/76/2015 WITH LCR	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR. B SARMAH MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

5	MFA/80/2015 WITH LCR	THE UNION OF INDIA Versus MIS INDIAN OIL CORPORATION LTD	MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MR.U K NAIR MR.A CHETRY MS. M CHATTERJEE MS. K KALITA MR.M P SARMA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./2795/2015 in MFA/80/2015	THE UNION OF INDIA Versus MIS INDIAN OIL CORPORATION LTD	MR.U K NAIR MR.A CHETRY MR.M P SARMA	MR.A GOYAL
6	MFA/24/2016 WITH LCR, FIXED	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI DR. B N GOGOI MR.N K DAS MS.N MEDHI MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./667/2016 in MFA/24/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	
7	MFA/35/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MSB DEVI DR. B N GOGOI MR.N K DAS MS.N MEDHI MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
8	RSA/62/2019 WITH LCR, FIXED	M/S BANI PRAKASH PVT LTD Versus ON THE DEATH OF HIRANYA KR DAS HIS LEGAL HEIRS AND REPRESENTATIVES SMTI RINA DAS and 5 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR.P K SHARMA MR.J PATOWARY MR. S A SANGMA	MR. A C SARMA (R2,R3,R4,R5) MR. B HALDAR (R2,R3,R4,R5) MR G BHARADWAJ (R2,R3,R4,R5)
9	CRP/442/2015 CAVT. NO. 1429/2015	M/S BANI PRAKASH PVT. LTD. Versus ON THE DEATH OF HIRANYA KR. DAS HIS LEGAL HEIRS AND REPRESENTATIVES	MR.S K GOSWAMI MR.R MAJUMDAR MR.P K SHARMA MR.S A SANGMA	MR.A C SARMA MR.B HALDAR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/180/2018 FIXED	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	MR. S P CHOUDHURY
	WITH I.A.(Civil)/3777/2019 in CRP/180/2018	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER, HIS LEGAL HEIRS AND 4 ORS	MR. T U LASKAR MS. S DASGUPTA	
2	CRP(IO)/6/2019 FIXED	ON THE DEATH OF HARI KANTA BHUYAN, HIS LEGAL HEIR Versus PRAMOD KUMAR SHARMA AND 2 ORS.	MR N DUTTA MR G N KAKATI MR G J SAIKIA MR P K KALITA	MS. S T HOQUE (R1, R2) MR. M K SHARMA (R1, R2) MR. J DEKA (R1, R2) MR. G MISHRA (R1, R2)
FOR HEARING U/O XLI RULE II C.P.C.				
3	RSA/13/2020 FIXED	ON THE DEATH OF BITHIKA BARUAH HER LEGAL HEIR SHRI ABHIJIT BARUAH AND ANOTHER. Versus SHRI RANJIT KUMAR BAROOAH	MR Z MUKIT MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS	MR. A C SARMA MS B GOGOI MR J K Bhuyan MR G BHARADWAJ MR B DEORI FOR CAVEATOR
	WITH I.A.(Civil)/1987/2020 in RSA/13/2020	ABHIJIT BARUAH AND ANR. Versus RANJIT KUMAR BAROOAH	MR. P P BORTHAKUR	MR J K Bhuyan
4	RSA/34/2020 CAVT. NO.1327/2019 FIXED	MANORAMA MANSION HOUSING SOCIETTY Versus SRI RUPJYOTI SARMAH	MS. M B BARUAH MR. S MUKTAR MR. D K CHOMAL	DR. R SARMAH FOR CAVEATOR
	WITH I.A.(Civil)/444/2020 in RSA/34/2020	MANORAMA MANSION HOUSING SOCIETTY Versus SRI RUPJYOTI SARMAH	MS. M B BARUAH MR. S MUKTAR MR. D K CHOMAL	DR. R SARMAH FOR CAVEATOR

5	RSA/82/2021 FIXED	BASID MOHAMMAD @ BASER ALI Versus NASIR AHMED	MR. S AHMED MR. K U AHMED	
	WITH I.A.(Civil)/1315/2021 in RSA/82/2021	BASID MOHAMMAD @ BASER ALI Versus NASIR AHMED	MR. S AHMED MR K U AHMED	
6	RSA/98/2021 FIXED	MD. TOYJAL HOQUE @ TOYZAL HOQUE AND 2 ORS. Versus MD. NAJAT ALI AND 3 ORS.	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	GA, ASSAM
	WITH I.A.(Civil)/1695/2021 in RSA/98/2021	MD. TOYJAL HOQUE @ TOYZAL HOQUE AND 2 ORS. Versus NAJAT ALI AND 3 ORS.	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	
ORDERS				
7	CRP/284/2014 WITH LCR, FIXED	THE REGIONAL DIRECTOR N.E.R Versus NABIN GARO ALIAS NABIN INGTI and ORS	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR.B K BHAGAWATI(R-3) MS.A CHAKRABORTY
8	CRP(IO)/177/2017 FIXED	DEEPAK KUMAR BHUYAN Versus BIRENDRA NATH BORDOLOI and ANR.	MS.P BARUAH	
9	I.A.(Civil)/2492/2019 FIXED in RSA/3853/2019	SRI NIRANJAN GHOSE AND 4 ORS. Versus SMT. MAYARANI GHOSE AND 2 ORS.	MR K L GUPTA MR. S G BHATTACHARJEE	MR. A C SARMA(R1 TO 3) MR G BHARADWAJ(R1 TO 3) MS. P GHOSH(R1 TO 3) MR B DEORI(R1 TO 3)
	WITH RSA/3853/2019 (Filing Number)	SRI NIRANJAN GHOSE AND 4 ORS Versus SMT MAYARANI GHOSE AND 2 ORS		
10	I.A.(Civil)/2825/2019 WITH RSA/180/2006(D/O), FIXED in Review.Pet./102/2018 WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
		THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
11	Review.Pet./11/2021 IN RSA/51/2017(D/O), FIXED	GOBINDA GOALA AND 2 ORS. Versus HARI NANDAN GOALA AND 7 ORS.	MR. S BISWAS MR. H A TALUKDAR	
12	Review.Pet./53/2021 IN RSA 172/2006(D/O), WITH LCR, FIXED	HEMAPRAVA PATOWARY AND 5 ORS Versus SRI MOHIT CHANDRA LAHKAR AND 5 ORS	MR D MAZUMDER MRS. P GOSWAMI	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI
	WITH Review.Pet./188/2018	ON THE DEATH OF APPELLANT MUNINDRA SINGHA LAHKAR HIS LEGAL HEIRS RENUSHREE LAHKAR AND 3 ORS Versus SRI PRADIP KUMAR LAHKAR AND ANR	MR. S P ROY MR A K RAI MS. N RAI	MR. M K CHOUDHURY (R2) MR. A BARKATAKI (R2) MR. N BARUAH (R2) MR P BHARDWAJ (R2) MR. M SARMA (R2)
HEARING				
14	CRP/76/2018 CAVT. NO.0559/2018 P/H, WITH LCR, FIXED	RASHMI DEKA BAISHYA AND ANR. Versus TRIBODH KUMAR DAS	MR. R BARUAH MR S ALI MR. A IKBAL	MR. S P ROY MS. N RAI MR. A K ROY MR. S ALAM FOR CAVEATOR

15	MACApp./202/2012 WITH LCR, FIXED	THE FUTURE GENERALI INDIA INSURANCE CO LTD Versus BOBY BORA and ORS	MR. A J SAIKIA MR. U DUTTA	MR. M TALUKDAR MR D MONDAL (R1, R2(MINOR)) MR. P J BARMAN (R1, R2) MR. R HAZARIKA MR.D CHAKRABORTY MR. S DUTTA MR. A SHAKIL MS. T MONDAL
	WITH I.A.(Civil)/3864/2018 in MACApp./202/2012	UNITED INDIA INSURANCE CO. LTD., JAGIROAD BRANCH Versus SMT. BOBY BORA AND 4 ORS.	MR S DUTTA	MR. A J SAIKIA MR. U DUTTA
16	MACApp./127/2013 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. Versus TARULATA GOGOI and ANR.	MS. R D MOZUMDAR MSS ACHARJEE	MR.T J MAHANTA MR. A THAKUR MS.P BHATTACHARYA MS.J R THAKUR
	WITH MC/1172/2013 in MACApp./127/2013	THE NATIONAL INSURANCE CO. LTD. Versus TARULATA GOGOI and 2 ORS.	MS.R D MOZUMDAR MSS ACHARJEE	
17	CRP/97/2019 CAVT. NO.0690/2019 WITH LCR, B/O	M/S. ASSAM (TRADE) AGENCIES Versus SUJAUDDIN AHMED	MR Z MUKIT MR. A SATTAR	MS. P ADHIKARI MR A TEWARI FOR CAVEATOR
18	CRP(IO)/5/2020 WITH LCR, B/O	SMT. POOJA LAHON Versus MUKTANGSHU LAHON	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA	MR. N DHAR MS. S DASGUPTA
	WITH I.A.(Civil)/913/2020 in CRP(IO)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MS M NIROLA
	WITH I.A.(Civil)/150/2021 in CRP(IO)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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29)	MS. M BORAH	17-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6331/2013 WITH IA(C) 3045/2018(D/O) FIXED	SRI TILENDRA SONOWAL and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR D DEY MR.B C DAS MR. B J GHOSH MR.B BARMAN	MR. P K ROYCHOUDHURY GA, ASSAM MRS. V L SINGH MR. N G KUNDU MR G DEKA SC, REVENUE
2	WP(C)/2916/2014 WITH MC 2502/2014(D/O) FIXED	BIHU RAM MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.U K DAS MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	MR. A DUTTA MR. A DUTTA SC, PWD
ORDERS				
3	WP(C)/991/2014 WITH WP(C)1257/1999(D/O) WITH WP(C)1092/1999(D/O) WITH MC 547/1999(D/O) FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR. T R SARMA MR. L GOGOI MS. P MITRA MS. P HAZARIKA	SC, PNRD (R-1,3 & 4) GA, ASSAM SC, BTC
HEARING				
4	WP(C)/3621/2015 FIXED	SAMARESH CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR.S BHARALI MR.M DAS MS.K KHAN MS.M GOSWAMI MS.A DAS MS.P CHAKRABORTY MR.N K NEOG	MR.C BARUAH MRS.V L SINGH SC, AG MR.U K NAIR SC, PENSION SC, PWD
5	WP(C)/6105/2015 WITH IA (C)2976/2018(D/O) B/O	DR. MISS JOGMAYA SAIKIA Versus UNION OF INDIA and 5 ORS,	MR.S BANIK	C.G.C. MR.S P CHOUDHURY MS.R DEVI ASSTT.S.G.I. SC, NIT GA, NAGALAND

6	WP(C)/7957/2015 FIXED	SMTI JURI PATHAK Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	ASSTT.S.G.I.
7	WP(C)/6339/2016 FIXED	SULEMAN UDDIN MIA Versus THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.
8	WP(C)/7865/2016	AMAR DEY and 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.S CHAMARIA SC, AGRI. DEPARTMENT
WITH				
9	WP(C)/4133/2012	SMT. KIRAN BHUYAN and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	MR.S CHAMARIA SC, FINANCE SC, AGRI. DEPARTMENT
WITH				
10	WP(C)/5022/2012	SMT. KIRAN BHUYAN and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MS.N SULTANA	MR.S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE
WITH				
11	WP(C)/7184/2015	SMT. KIRAN BHUYAN and 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.A PHUKAN MRS.R S CHOUDHURY	SC, FINANCE SC. AGRICULTURE

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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